REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

KUMARI SELJA (Haryana): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture:—

- (i) Two Hundred Thirty Third Report on Demands for Grants (2016-17) of Ministry of Culture; and
- (ii) Two Hundred Thirty Fourth Report on Demands for Grants (2016-17) of Ministry of Road Transport and Highways.

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): Sir, I make a statement regarding Status of implementation of recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment on Demands for Grants (2014-15) of the Ministry of Tribal Affairs.

Status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Labour

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Sir, I make a statement regarding Status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Labour on Demands for Grants (2015-16) of the Ministry of Labour and Employment.

Status of implementation of recommendations/observations contained in the One Hundred and Ninety-second Report of the Department-related Parliamentary Standing Committee on Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): Sir, I make a statement regarding Status of implementation of recommendations/observations contained in the One Hundred and Ninety-second

Report of the Department-related Parliamentary Standing Committee on Home Affairs on the Action Taken by the Government on the recommendations contained in the One Hundred and Eighty-fifth Report of the Committee on Demands for Grants (2015-16) of the Ministry of Home Affairs.

Status of implementation of recommendations contained in the Second and Eighth Reports of the Department-related Parliamentary Standing Committee on Coal and Steel

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय)ः महोदय, मैं निम्नलिखित के संबंध में अपना वक्तव्य सभा पटल पर रखता हूं:

- (i) Status of implementation of recommendations contained in the Second Report of the Department-related Parliamentary Standing Committee on Coal and Steel on Demands for Grants (2014-15) of the Ministry of Mines;
- (ii) Status of implementation of recommendations contained in the Eighth Report of the Department-related Parliamentary Standing Committee on Coal and Steel on Demands for Grants (2015-16) of the Ministry of Mines.

RE. DEMAND TO REMOVE ALL REFERENCES CALLING BHAGAT SINGH A TERRORIST FROM A DU BOOK BUT NOT TO COMPLETELY BAN THE BOOK

MR. DEPUTY CHAIRMAN: Now Zero Hour submissions. ...(Interruptions)...

श्री तरुण विजय (उत्तराखंड): उपसभापित महोदय, मैंने business सर्सेंड करने का नोटिस दिया है। केरल में जिशा नाम की 30 वर्षीय दिलत महिला के साथ भयानक अत्याचार हुए। उसकी आंतें निकाल दी गईं, उस पर 30 से ज्यादा घाव किए गए। 28 अप्रैल को यह घटना घटी, लेकिन अभी तक इस पर कोई कार्यवाही नहीं की गयी है। ...(व्यवधान)... वहां के गृह मंत्री कहते हैं कि साइंटिफिक ...(व्यवधान)... दिलतों के दर्द की दुकानदारी करने वाले इस पर खामोश रहते हैं, कोई आवाज नहीं उठाते हैं। ...(व्यवधान)... दिलत के दर्द को महसूस करना चाहिए। ...(व्यवधान)... वहां पर एक महिला के साथ यह हुआ है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Tarunji, listen to me. ...(Interruptions)... বৰুণ जी, सुनिए। We are not allowing discussion under Rule 267 nowadays because there is no rule to amend it. But this has been included in the Zero Hour and there are other names also. At that time, I will allow you to associate yourself. ...(Interruptions)...

श्री तरुण विजयः वहां बहुत भयानक घटना हुई है। पूरे केरल के लोग परेशान हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: There are three notices. I will allow you to associate yourself at that time. ...(*Interruptions*)...